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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To
Shri Sanjay Hazarika
District & Sessions Judge
Hailakandi

Dated Guwahati, the June, 2022

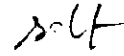
Sub:- **Permission to avail HTC.**

Ref:- Your letter No. letter No. JHD/V/2022/14/3143 dated 08.06.2022

Sir

With reference to the above, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to your home town Guwahati by the shortest possible route, as per existing Rules, and also allowed to submit separate leave/station leave permission for availing HTC benefit.

Yours faithfully



REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/4329-4481 /A. dated 17/6/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)